

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.07.2026

COURT OF REGISTRAR **(HYBRID MODE)**

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5158 of 2026 in Comp. App. (AT) No. ____ of 2026	Rajib Dhamija Vs. Alliance Broadband Services Private Limited & Ors	Supratik Sarkar
2.	I.A. No. 5160 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Rajeev Dhawan & Ors. Vs. Manoj Kumar Anand Interim Resolution Professional of Parsvnath Developers Limited & Ors.	Kaushal Jeet Kait
3.	I.A. No. 5161 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Lotus Isle Buyers Welfare Association Vs. Litigriti Legal Solutions Pvt. Ltd.& Ors	Kumar Mihir
4.	I.A. No. 5205 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Amitabh Jain Vs. Tata Capital Limited and Anr.	Vaibhav Kasliwal
5.	I.A. No. 5232 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Ashit Jain Vs. Tata Capital Limited and Anr.	Vaibhav Kasliwal

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